

disallowance of a portion of contract cost, contractor is liable to pay additional profit petroleum of USD 195,341,957 to the Government for period upto the 2013-14.

The possible alternatives for affecting the recovery of additional profit petroleum from the contractor are being worked out.

The contractor of the block has invoked arbitration on this issue.

(c) and (d) Contractor has not drilled the required number of gas producer wells in D1 and D3 fields in line with the Addendum to Initial Development Plan (AIDP) approved by the Management Committee (MC) which has resulted in shortfall in production of gas *vis-a-vis* production estimates under the approved AIDP from D1 and D3 fields of block KG-DWN-98/3.

#### **Guidelines to LPG distributors for new connections**

1200. SHRI BASHISTHA NARAIN SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the documents required to be produced by a person before an LPG distributor for getting LPG cooking gas connection;

(b) whether it is necessary that the prospective customer has to produce ration card for getting a connection; and

(c) if not, whether Government would consider issuing necessary guidelines to the LPG distributors throughout the country clarifying the position thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) The documents required to be produced by a customer before a Public Sector Oil Marketing Companies (OMCs) LPG distributor for taking a LPG gas connection are valid Proof of Identity (POI) and valid Proof of Address (POA). The prospective customer has to submit a one page KYC (Know Your Customer) form and a standard Declaration indicating that he/she is not having any domestic LPG connection also.

OMCs have reported that it is not mandatory for a prospective customer to produce ration card for releasing a new LPG connection.

#### **Including women SHGs for LPG distribution in Odisha**

1201. SHRI DILIP KUMAR TIRKEY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Central Government has considered the proposal of the Odisha